

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-1574/2017

New Delhi, this the 19th day of September, 2017

Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)

Vaishali,
D/o Sh. Attar Singh,
R/o M-68, 3rd Floor,
Sri Niwas Puri, New Delhi-110065
Aged about 28 years
(Guest Teacher)

...

Applicant

(through Sh. Ajesh Luthra)

Versus

1. Govt. of NCT of Delhi,
Through its Chief Secretary,
IP Estate, 5th Floor,
Delhi Sachivalaya, New Delhi.
2. Directorate of Education (GNCT of Delhi),
Through its Director,
Old Secretariat, Delhi-110054.
3. The Joint Director, (Planning),
Directorate of Education,
1st Floor, Patrachar Vidyalaya Building,
Timarpur, Delhi-110054.
4. The Deputy Director (Education),
GNCT of Delhi,
South-East Zone, C-Block,
Defence Colony, New Delhi. ...

Respondents

(through Sh. K.M. Singh)

ORDER (ORAL)**Hon'ble Mr. Shekhar Agarwal, Member (A)**

Today when this matter was taken up, learned counsel for the respondents has produced a copy of the order dated 31.08.2017 issued by the Principal, Sarvodaya Vidyalaya by which the applicant has been offered engagement as Guest Teacher. Sh. K.M. Singh on instructions further submits that the applicant has also joined.

2. In view of the aforesaid, this OA has become infructuous and is disposed of as such.

(Raj Vir Sharma)
Member (J)

/ns/

(Shekhar Agarwal)
Member (A)